

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**14. IA/395/2022-R/Plan IA/1578/2021 IA/2534/2021
IA/1437/2022 IA/1483/2022 IA/2532/2023 IA 1407/2021
IA 1851/2023 In C.P. (IB)/1224(MB)2020**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**MS. LAKSHMI GURUNG
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2024**

**NAME OF THE PARTIES: - Anand Rathi Global Finance Limited
V/s
Premier Limited**

Section: 30 U/s 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.395/2022, IA.No.1407/2021, IA.No.1851/2023: - Adv. Shreya Mohapatra a/w Adv. Sanjot Shirsath appeared for the Applicant in IA.No.1407/2021, IA.No.1851/2023. Adv. Nausher Kohli a/w Adv. Heena Girnari appeared for the Resolution Applicant. List this matter on **10.05.2024**.

IA.No.1578/2021, IA.No.2534/2021, IA.No.1437/2022, IA.No.1483/2022, IA.No.2532/2023: - Adv. Nausher Kohli a/w Adv. Heena Girnari appeared for the Resolution Applicant. Adv. Abha Patel appeared for the Applicant in IA.No.2532/2023. Adv. Vidit Divya Kumat appeared for the Applicant in IA.No.1578/2021. Mr. Kanak Jani, RP appeared through VC. List this matter on **06.06.2024**.

**Sd/-
ANIL RAJ CHELLAN
Member (Technical)**

JAGDISH

**Sd/-
LAKSHMI GURUNG
Member (Judicial)**